

(d) if so, the details of initiatives taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) to (d) Though public health is a State subject, Central Government supplements the efforts of the State Governments. Under the centrally sponsored scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA), activities such as adolescent health awareness programme for girls, provision of separate toilet blocks for girls as part of schools and installation of incinerator machine and sanitary napkin and vending machine for girls at schools and girl's hostels are undertaken for general hygiene management. National Council of Educational Research and Training (NCERT) has developed syllabus on health and physical education for classes I-XII as a follow up of National Curriculum Framework, 2005, which provides adequate space for menstrual hygiene.

Ministry of Health and family Welfare is implementing the scheme for Promotion of Menstrual Hygiene for Adolescent Girls residing primarily in rural areas of the country. Adolescent girls are provided with sanitary napkins at subsidized rates by Accredited Social Health Activists (ASHA's) within the community and through the platform of Government and Government aided school. Ministry of Drinking Water and Sanitation has also developed National Guidelines on Menstrual Hygiene Management (MHM) which aims to support all adolescent girls and women.

Apart from the above, the Ministry of Women and Child Development is implementing a Scheme for Adolescent Girls in 508 districts across the country which includes awareness on various health issues including menstrual health, maintaining personal hygiene, sanitation and use of sanitary napkins etc. is provided to out of school adolescent girls of age 11-14 years.

Implementation of Nirbhaya Fund

1579. SHRI D. P. TRIPATHI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Nirbhaya Fund has been successfully implemented in all the States;

(b) whether there has been constant monitoring of its implementation to assess its success or failure;

(c) what are various measures or projects taken up under the Fund;

(d) whether data is available to show how much fund has been utilised since 2013; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

(a) to (e) Government of India has set up a dedicated fund called Nirbhaya Fund in 2013, for implementation of initiatives aimed at enhancing the safety and security for women in the country which can be utilized for projects specifically designed to improve the safety and security of women. As per the guidelines issued by Ministry of Finance dated 25.03.2015, the Ministry of Women and Child Development (MWCD) is the nodal Ministry to appraise/recommend proposals and schemes to be funded under Nirbhaya Fund. MWCD further has the responsibility to review and monitor the progress of sanctioned schemes in conjunction with the line Ministries/Departments. It is a non-lapsable corpus fund, the details of funds allocated under Nirbhaya Fund for the last 5 years is as under:—

Years	2013-14	2014-15	2015-16	2016-17	2017-18	Total
Funds Allocated (₹ in crore)	1000	1000	Nil	550	550	3100C

The Empowered Committee (EC) of Officers under Nirbhaya fund reviews projects and schemes received from various Ministries/Departments and States/UTs under Nirbhaya Fund from time to time. So far fourteen meetings of EC have been held. The different projects are at various stages of implementation and they are monitor and reviewed from time to time by the Empowered Committee. The details of projects under Nirbhaya Fund is given in the Statement.

Statement

The details of fund appraised, disbursed under Nirbhaya Fund as on date

(₹ in crore)			
Sl. No.	Name of the Proposal	Total allocated/ appraised	Total utilised/ disbursed
1	2	3	4
Ministry of Home Affairs			
1.	Emergency Response Support system	321.69	267
2.	Creation of Central Victim Compensation Fund (CVCF)	200	200
3	Organized Crime Investigative Agency (OCIA)	83.20	-

1	2	3	4
4.	Cyber Crime Prevention against Women and Children (CCPWC)	195.83	82.8
5.	Proposal for providing facility of Social Workers/Counsellors at the District and Sub-Divisional Police Station Level in Delhi	5.07	0.82
6.	New building with women centric facilities for Special Unit for Women and Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	23.53	2.35
7.	Proposal for implementing a 'Safe City Project' in Commissionerate Police, Bhubaneswar-Cuttack, Government of Odisha	110.35	-
8.	Various other activities under Delhi Police 'Safety of Women' Scheme	10.20	1.74
Ministry of Railways			
9.	Integrated Emergency Response Management System (IERMS)	500	150
MeiTY/IIT Delhi			
10.	Development and Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.5	2.44
Ministry of Road Transport and Highways			
11.	Abhaya Project Proposal for safety of women and girl child, Government of Andhra Pradesh	138.49	58.64
12.	Women's safety in public transport, UPSRTC, Government of U.P.	83.5	40.20
13.	Bengaluru Metropolitan Transport Corporation, Government of Karnataka on Training women for heavy passengers vehicles	56.06	-
14.	Chirali Proposal, Women Empowerment Directorate	10.20	2.76

1	2	3	4
Ministry of Women and Child Development			
15.	One Stop Centre	458.03	81.62
16.	Universalisation of Women Helpline	155.93	21.76
17.	Mahila Police Volunteers: In the State of Haryana, Andhra Pradesh, Gujarat, Mizoram, Chhattisgarh, Karnataka, Madhya Pradesh	27.76	10.84
18.	Smart and safe Cities Free from Violence against Women and Girls' Programme, Government of M.P.	1.74	1.05
19.	Safety and Security of Women, Government of Uttarakhand	0.72	0.32
20.	Nirbhaya Shelter Home, Government of Nagaland	2.84	2.55
21.	Safe City Proposal for 8 Cities	2919.55	
22.	Establishment of a State-of-Art DNA Laboratory at CFSL, Chandigarh	99.76	

Utilisation of Nirbhaya Fund

1580. SHRI MAJEED MEMON: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that only 30 percent of Rs. 3,100 crore Nirbhaya Fund has been utilised during the last three years;

(b) if so, the details of proposals appraised and implemented by the Ministry till January, 2018;

(c) the details of schemes under the Fund and the amount allocated and actual utilisation of funds under all the Ministries/Departments since its inception; and

(d) the number of victims of sexual assault who had received compensation and the extent thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) to (c) Government of India has set up a dedicated fund called Nirbhaya Fund in 2013, for implementation of